

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

128(ND)/10

CORAM:

**PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

NAME OF THE COMPANY: Sh. SP Gupta Vs. M/s Intravest India Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Ms. Arveena Sharma, Advocate

For the Respondent: Mr. Rajnish Sinha, Advocate

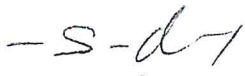
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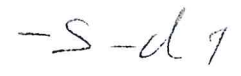
CA No. 50/C-II/ND/2018 has been filed by the Respondent in respect of the CP dismissed in default on 3.3.2017. It is also noted that the said petition was dismissed for non-prosecution of the earlier orders passed by the Bench.

CA No. 51/C-II/ND/2018 has been filed by the Respondent for appointment of a Statutory Auditor to ensure statutory compliances.

Notice of the CAs is accepted by the Ld. Counsel for the Petitioner.

Be listed on 16th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)